

SUPREME COURT OF INDIA**NOTICE**

IN VIEW OF THE REQUEST RECEIVED FROM VARIOUS QUARTERS AND IN ORDER TO EXPLORE THE FEASIBILITY OF PHYSICAL APPEARANCE OF THE ADVOCATES IN THE COURT, WHILE ADHERING TO SOCIAL DISTANCING NORMS, IT IS HEREBY NOTIFIED TO ALL THE ADVOCATES AND PARTY-IN-PERSON TO GIVE THEIR JOINT CONSENT WITH REGARD TO WILLINGNESS FOR PHYSICALLY APPEARING AND ARGUING IN THE COURT. ONLY ON RECEIPT OF CONSENT OF ALL THE PARTIES TO THAT EFFECT, THE MATTER WILL BE CONSIDERED FOR LISTING BEFORE THE HON'BLE COURT, SUBJECT TO AVAILABILITY OF THE BENCH AND ALSO SUBJECT TO THE ORDER OF THE COMPETENT AUTHORITY AND SOCIAL DISTANCING NORMS. THE CONSENT CAN BE GIVEN ON THE FOLLOWING E-MAIL ADDRESS:-

'consent.list@sci.nic.in'

DATED THIS THE 2ND DAY OF JUNE, 2020

sd/-

ADDL. REGISTRAR (DEU)

TO

ALL CONCERNED